

M. Mishra -Vrs- UOI

Admission Sl. No.02  
O.A. No.260/00702/15

Order dated 30<sup>th</sup> November, 2015.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (J)  
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Mr. A.K. Mohanty, Ld. Counsel appearing for the applicant and  
Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways.

2. Mr. Mohanty submitted that he wants to withdraw this O.A. to file a better petition. The prayer is allowed with a liberty to file a better petition within a period of one month. In view of the above, the O.A. is disposed of being withdrawn. The Memo submitted by Mr. Mohanty is taken on record.

  
MEMBER(A)

  
MEMBER(J)

K.B.